OA.No.170/01044-01053/2018/CAT/Bengaluru Bench

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

ORIGINAL APPLICATION NO.170/01044-1053/2018

DATED THIS THE 21st DAY OF AUGUST, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V.SANKAR, MEMBER (A)

1. Wilson T.S.

S/o Shankaran V
Aged about 25 years
Residing at Thekkupuram House
Kavipad Post, Palakkad
Palakkad District
Kerala-678012.

2. Shajin S.N.

S/o Shamsudeen A Aged about 26 years Residing at Sameer Manzil Raloorkkavu, Nagaroor Po Kilimanoor, Trivendram Kerala-695618.

3. Ranjith T.A. S/o Thankappan A.K. Aged about 29 years R/at Abdulla Haji Quarters Santhosh Nagar Alampady PO Kerala-671123.

4. Liji V.

D/o Vasu A Aged about 26 years R/at Manamkutty Thekkedesam PO Nallepilly Chittur Kerala-678553.

5. Danusha MD/o MariadasAged about 25 yearsR/at Kottayangadi, Chandramala

Nelliyampathy Palakkad

Kerala-658508.

6. Amina Rafi
 D/o Rageeh Saman
 Aged about 27 years
 R/at Farrez Manzil, Rathickal

Vettor PO, Varkala Trivendrum Kerala-695312.

7. Ramya M.C. D/o.Srinivasan M.C. Aged about 24 years R/at Cheerakath House Kottathara PS Wayanad Kalpetta, Kerala-673122.

8. Anu Fermin.K D/o.Fermin K.S. Aged about 23 years R/at Kunnumel House Thyckel PO, Cherthala Alappuzha District Kerala-688530.

9. Geordy George D/o George Aged about 24 years Kulangattil House Kadavoor PO North Punnamattom Ernakulam District Kerala-686671.

10. Arathy Panicker D/o Ramadas Aged about 23 years Chakkiyammatharayil Pathiyoot West Keerikkad PO Alappuzha District Kerala-690 508.

... Applicants

(By Advocate Sri Somashekar R.)

Vs.

- Union of India Represented by its Chief Secretary Ministry of Health and Family Welfare 348, A Wing, Nirman Bhavan New Delhi-110011.
- The Director
 National Institute of Mental Health & Neuro Sciences
 Institute of National Importance
 Post Box No.2900, Hosur Road
 Bengaluru-560 029.

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The Registrar
 National Institute of Mental Health & Neuro Sciences
 Institute of National Importance
 Post Box No.2900, Hosur Road
 Bengaluru-560 029.

...Respondents

ORDER (ORAL)

(PER HON'BLE DR.K.B.SURESH, MEMBER (JUDL.)

The MA.338/2018 for single application is allowed.

2. We have disposed of similar matter in OA.452-455/2018 on 20.08.2018. Today, the Learned Counsel for the applicants is not present. But the question arisen here is similar to the question arisen there in the above OAs also and the principles are equally applicable and therefore the OA will not lie. The OA is dismissed. No costs.

(C.V.SANKAR) MEMBER (A) (DR.K.B.SURESH) MEMBER (J)

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Annexure A2: Copy of the Admit card of Applicant No.1
Annexure A3: Copy of the Admit card of Applicant No.2
Annexure A4: Copy of the Admit card of Applicant No.3
Annexure A5: Copy of the Admit card of Applicant No.4
Annexure A6: Copy of the Admit card of Applicant No.5
Annexure A7: Copy of the Admit card of Applicant No.6
Annexure A8: Copy of the Admit card of Applicant No.7
Annexure A9: Copy of the Admit card of Applicant No.8
Annexure A10: Copy of the Admit card of Applicant No.9
Annexure A11: Copy of the Admit card of Applicant No.10

Annexure A12: Copy of the Corrigendum dtd:05.02.2018 bearing
No.NIMH/PER(6)/RECT-STAFF NURSE/SKILL TEST/2017-18
issued by Respondent No.2

Annexure A13: Copy of the 5.2.2018 bearing No.NIMH/PER(6)/RECT-STAFF NURSE/WL/2017-18 issued by Respondent No.2

Annexure A14: Copy of the 07.07.2018 bearing No.NIMH/PER(6)RECT/ADVT-3/SN-RESULT/2018-19 issued by Respondent No.2
